

Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

LOK SABHA

UNSTARRED QUESTION No.2880

TO BE ANSWERED ON THE 15th MARCH, 2016

Pharma Agreements

2880. SHRI FEROZE VARUN GANDHI

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether the Government has discussed with its US counterparts the situation arising out of US Government's order of making it mandatory for Active Pharmaceutical Agreements (API) to be manufactured locally;
- (b) if so, the details of the discussions;
- (c) whether there is any likely solution devised during these discussions to ensure that pharma companies in India are not adversely affected; and
- (d) if not, the reasons for not taking the issue with the concerned US department along with the steps taken by the Government to minimize the probable loss the pharma companies may incur in such a situation?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

- a) As per available information, there is no such order by US government making it mandatory to manufacture active pharmaceutical ingredients (APIs) locally.
- b) to (d) In view of (a) above, question does not arise.

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